

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6543
ANSWERED ON:05.05.2010
FILLING UP OF RESERVED POSTS
Jaiswal Shri Gorakh Prasad ;Roy Shri Arjun

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the seats/posts reserved for SC/ST/OBC are being de-reserved for filling up by the general people;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether any circulars have been issued by the Department of Personnel and Training in this regard;
- (d) if so, the details thereof; and
- (e) the details of provisions allowing seats/posts reserved for SC/ST/OBC are being de-reserved to enable to be filled by the general category?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a): Dereservation of reserved vacancies of SC/ST/OBC is done as per provisions of O.M. No. 36020/2/2007-Estt.(Res.) dated 7.12.2009

(b): Information is not centrally maintained.

(c): Yes, Sir.

(d) & (e): Department of Personnel and Training O.M. No.36020/2/2007-Estt.(Res.) dated 7.12.2009 provides that in rare and exceptional cases, a direct recruitment vacancy in a Group 'A' service which cannot be allowed to remain vacant in public interest, can be de-reserved after consulting the National Commission for Scheduled Castes or the National Commission for Scheduled Tribes or the National Commission for Backward Classes, as the case may be. After receipt of the comments of the concerned Commission, the proposal is considered by a Committee comprising of the Secretaries of the Department of Personnel and Training, the Ministry of Social Justice and Empowerment and the administrative Ministry. The recommendations of the Committee are then placed before the Minister-in-charge of Department of Personnel and Training for taking the final decision. In case of promotion, if sufficient number of SC/ST candidates fit for promotion against reserved vacancies are not available in the zone of consideration/extended zone of consideration or eligible for promotion in the feeder cadre in terms of the relevant recruitment rules, such vacancies may be de-reserved after consulting the National Commission for SCs or the National Commission for STs, as the case may be, and the Department of Personnel and Training.